

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH**
COURT NO. : 1 ROOM NO. : 504**DATED : 16/01/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	C/1007/2007	Himachal Futuristic Communication Ltd -Vs- CCE GOA	IP/DR	*
2	C/1008/2007	. Rajesh Tatia -Vs- CCE GOA	IP/DR	*
3	C/77/2008	APAR Industries Limited -Vs- CC (EXPORT PROMOTION) MUMBAI	PDS Legal /DR	*
4	C/80/2008	Kuber Dutta Sharma -Vs- CC (EXPORT PROMOTION) MUMBAI	IP/DR	*
	C/CROSS/46/2008			
5	C/85/2008	Mr. Shantilal D.Rana -Vs- CC (EXPORT) MUMBAI	IP/DR	*
6	C/1070/2008	CC (EXPORT PROMOTION) MUMBAI -Vs- 1] S.S. Sachdev	DR/IP	*
7	C/1183/2008	Shree Ram Urban Insfrastructure Ltd. -Vs- CC (IMPORT) MUMBAI	Economic Laws Practices /DR	*
8	C/244/2009	Shree Ram Urban Infrastructure Ltd -Vs- CC (IMPORT) MUMBAI	Economic Laws Practices /DR	*
9	C/198/2009	CC (IMPORT) NHAVASHEVA -Vs- 1] Leo Oyerseas	DR/IP	*
10	C/199/2009	Advanced Micronic Devices Ltd. -Vs- CC (ACC & IMPORT) MUMBAI	Economic Laws Practices /DR	*
11	C/248/2009	CC (ACC & IMPORT) MUMBAI -Vs- Advance Mirconic Devices Ltd.	DR/IP	*
12	C/517/2009	Kapila Knit Fabrics Pvt. Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	*
13	C/518/2009	Ashish Rajinder Kapila -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	*
14	C/534/2009	Hidustan Unilever Ltd. -Vs- CC (IMPORT) MUMBAI	IP/DR	*
15	C/535/2009	CC (IMPORT) MUMBAI -Vs- G.S.P. International	DR/IP	*

16	C/541/2009	Ringspann Elecon (India) Ltd. -Vs- CC (IMPORT) MUMBAI	Trivedi & Gupta, /DR	*
17	C/559/2009	Ahuja Yarn Agency -Vs- CC (IMPORT) NHAVASHEVA	Hari Om Arora, Advocate /DR	*
18	C/566/2009	Garva Enterprise -Vs- CC (IMPORT) NHAVASHEVA	Vipin Kumar Jain /DR	*
19	C/592/2009	CC (II) - (AIRPORT SPECIAL CARGO) -Vs- 1) Deepak Dialani	DR/Anil Balani	*
20	C/806/2009	JSW Steel Ltd. -Vs- CC (EXPORT) MUMBAI	Vipin Kumar Jain /DR	*
21	C/979/2009	CC (EXPORT) NHAVASHEVA -Vs- 1] Specialist Exports	DR/IP	* Issue Notice
22	C/86989/2016	MAJOR BRANDS (I) PVT LTD -Vs- ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	IP/DR	
23	C/86999/2016	ADDITIONAL DIRECTOR GENERAL(ADJUDICATION) -Vs- MAJOR BRANDS (I) P LTD	DR/IP	
24	C/87465/2016	MAJOR BRANDS (I) P LTD -Vs- CC (IV) - (AIR CARGO COMPLEX- EXPORT) MUMBAI	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai**